

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO : 22

CP NO.404/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2021 AT 10:30 AM.

NAME OF THE COMPANY: VINESH KUMAR SANGHAL AND ORS. V/S SHIVA CONTINENTAL PVT. LTD. AND ORS.

SECTION : 241/ 242 OF COMPANIES ACT, 2013

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PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,  
MEMBER (J)

COUNSEL FOR APPLICANT : SH. GOPAL VERMA ALONG WITH  
SH. ASHISH CHAUDHARY, ADVS.

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None present on behalf of the applicant today.

None was present online, when the matter was placed on board on 17.12.2020 also. However, a perusal of the order dated 24.02.2020 shows that some mediation was going on between the parties.

In view of the fact that none is present on behalf of the applicant, the same cannot be confirmed.

Accordingly, put up in the week commencing 29<sup>th</sup> April, 2021 before the Regular Court/ Video Conferencing, by which time, the correct position be brought on record, failing which, appropriate order shall be passed as per law.

Dated : 17.03.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)